## **Directorate General of Foreign Trade Udyog Bhawan DES-V Section**

## Minutes of NC-V meeting held on 02.01.2014

The meeting No.38/AM-14 for the licensing year 2013-14 to consider the cases under Duty Exemption Schemes (Chapter-4) was held on 02.01.2014 in Room No.11 of DGFT under the Chairmanship of Shri K.C. Rout, Addl. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Shri Nand Lal, Sr. D.O.	DIPP
2.	Shri K.C. Meena, DDG	DGFT
3.	Shri Kuldeep Singh, Assistant Director	MSME
4.	Shri J.D. Giri, Vice President	AEPC
5.	Shri P.P. Pasricha, F.T.D.O.	DGFT

At the outset, the Minutes of NC-V Meetings Nos.36/AM-14, dated 19.12.2013 and 37/AM-14, dated 26.12.2013 were taken for ratification. As there were no amendments to the same, the above referred minutes of 19.12.2013 and 26.12.2013 were adopted for implementation by the Committee without any amendment. The agenda for meeting No.38/AM-14 dated 02.01.2014 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

:38/84-ALC3/2013 **MEETING DATE: 02.01.2014 MEETING NUMBER** 

Case No.:3/27/84-ALC3/2013	Party Name: AQUARELLE INDIA PVT LTD	Meet No/Date:38/84-ALC3/2013 02.01.2014	Status: Deferred
HQ File :01/84/050/00204/AM14/	RLA File :07/21/040/00113/AM14/	Lic.No/Date:0710095307 09.05.2013	Defer Date: 23.01.2014
<b>Decision:</b> The Committee considered	ed the case as per agenda alongwith	n other relevant papers and o	bserved that the

application set in this case is still awaited from applicant firm/R.A., Bangalore. Accordingly, the Committee after deliberations decided to issue another reminder to R.A. Bangalore and deferred the case for re-listing on 23.01.2014.

Case No.:4/27/84-ALC3/2013		Meet No/Date:38/84-ALC3/2013 02.01.2014	Status: Deferred
HQ File :01/84/050/00205/AM14/		Lic.No/Date:0710095282 09.05.2013	Defer Date: 30.01.2014

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not provided measurement chart, CAD/CAM and sketch of the export product in support of their proposal. Accordingly, the Committee after deliberations decided to ask the applicant firm to make available the above information/details for consideration of the proposal. The case stands for re-listing on 30.01.2014.

	-	00 01 001 4	Status: Approved
HQ File :01/84/050/00178/AM14/		Lic.No/Date:0410149440 03.09.2013	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DIPP conveyed vide their O. M. No. 7/207/2013-TSW, dated 02.01.2014 as detailed below:-

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		
1.	Hand bags made	51,378	Inner lining 100% Polyester	8241.03 yards
	out of textile	Nos.	lining/Polyester Satin lining – WR	
	materials, Style-		+ IX clear PU coating/ 0.3mm	
	F49148		18P white color lining W/ADH	
			(TELA)/0.3mm white TELA PU	
			with adhesive, width-58.5"	
			Elast smooth brushed PVC	2322.29 Meters

100% Spun Rayon woven tape	65,302.26 Meters
(25mm) webbing	05,502.20 Wickers
Metal fitting	Net to net
Rivets	Net to net
Zip Fasteners	12,587.61 Meters
Slider	Net to net
Stopper	Net to net
0.4mmX58 Inch Col. Lake	123.91 yard
green non-woven lining w/o	1 <b>-0</b> 19 1 J <b>u</b> 14
adhesive, width-58"	
1.5mmX58 Inch Col. Lake	56.59 yard
green non-woven lining w/o	·
adhesive, width-58"	
0.4mm Bonded Leather Board	4932.29 Sq. foot
0.6mm Bonded Leather Board	9145.28 Sq. foot
1.6mm Bonded Leather Board	308.27 Sq. foot
210D Nylon (0.1mm) lining	8580.13 Sq. feet
material	
420D Nylon (White) lining	219.68 Sq. feet
material	
Leather Auxiliary	383.05 Kgs.
Water Based Adhesive	347.24 Kgs.
Resin Nan Pao BWA-316CH	546.32 Kgs.
Baoweilng Brand Adhesive	
AR6450/D Primer	256.89 Kgs.
Sensormatic security label	As per general policy
packing material	for packing material
	given in Handbook of
	Procedures, Vol.II

1.00		i	i		
				Fabric care card brochure	- do -
				3 GM/6 GM Silica gel in aiwa	- do -
				paper sachet packing material	
				Coach Non logo tissue paper	- do -
				packing material	
				Printed Poly bags packing	- do -
				material	
				Packing Boxes outer cartons	- do -
	2.	Textile Purse,	1527 Nos.	Outer lining 10.67 cm valentine	123.73 Meters
		Style-F50684/		floral POP LW pebble PVC-	
		F50675/F50672		Poly/Cotton non-brush	
				canvas/musika saffiano GR CH,	
				width-57"	
				Inner lining 100% Polyester	229.95 Yards
				lining/Polyester satin lining-WR +	
				IX clear PU coating/ 0.3mm 18P	
				white color lining W/ADH	
				(TELA)/ 0.3mm white TELA PU	
				with adhesive, width-58.5"	10.00.00
				Elast smooth brushed PVC	10.23 Meters
				Metal fitting	Net to net.
				Rivets	Net to net, Set
				Eyelets	Net to net
				Zip Fasteners	592.30 Meters
				Slider	Net to net
				0.4mmX58 Inch Col. Lake	0.38 yard
				green non-woven lining w/o	
				adhesive, width-58"	
				0.6mmX58 Inch Col. Lake	3.90 yard

				green non-woven lining w/o adhesive, width-58"	
				0.6mm Bonded Leather Board	13.00 Sq. foot
				Texon Brand Cellulose Insole	14.13 Nos.
				Sheet leather board	
				210D Nylon (0.1mm) lining	16.00 Sq. foot
				material	
				Leather Auxiliary	7.80 Kgs.
				Water Based Adhesive	18.05 Kgs.
				Resin Nan Pao BWA-316CH	13.93 Kgs.
				Baoweilng Brand Adhesive	
				AR6450/D Primer	4.62 Kgs.
				Sensormatic Security Label	
				packing material	for packing material
					given in Handbook of
					Procedures, Vol.II
3				Fabric care card brochure	- do -
				3 GM/6 GM Silica gel in aiwa	- do -
				paper sachet packing material	
				Coach Non logo tissue paper	- do -
				packing material	
				Printed Poly bags packing	- do -
				material	1
			006177	Packing Boxes outer cartons	- do -
	3.	Cow Leather	8864 Nos.	Outer lining 10.67 cm valentine	381.15 Meters
		Purses in		floral POP LW pebble PVC-	
		combination with		Poly/Cotton non-brush	
		textile material,		canvas/musika saffiano GR CH,	
		Style-		width-57"	

Inner lining 100% Polyester lining/Polyester satin lining-WR + IX clear PU coating/ 0.3mm 18P white color lining W/ADH (TELA)/ 0.3mm white TELA PU with adhesive, width-58.5"	2084.72 Yards
Metal fitting	Net to net
Rivets	8864 Set
Zip Fasteners	4697.92 Meters
Slider	Net to net
0.3mmX58 Inch Col. Lake green non-woven lining w/o adhesive, width-58"	75.17 yard
0.4mmX58 Inch Col. Lake green non-woven lining w/o adhesive, width-58"	80.66 yard
1.0mmX58 Inch Col. Lake green non-woven lining w/o adhesive, width-58"	3.01 yard
0.4mm Bonded Leather Board	168.42 Sq. foot
Texon brand cellulose insole sheets	Net to net
210D Nylon (0.1mm) lining material	700.26 Sq. foot
Leather Auxiliary	83.32 Kgs.
Water based adhesive	190.49 Kgs.
Resin Nan Pao BWA-316CH Baoweilng Brand	39.27 Kgs.

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			AR6450/D Primer	48.75 Kgs.
			102P Hot melt adhesive	9.48 Kg.
			Sensormatic Security Label	As per general policy
			packing material	for packing material
				given in Handbook of
				Procedures, Vol.II
			Fabric Care Card Brochure	- do -
			3 GM/6 GM Silica gel in aiwa	- do -
			paper sachet packing material	
			Coach Non-logo Tissue paper	- do -
			packing material	
			Printed Poly Bags packing	- do -
			material	1
		11.110	Packing boxes outer cartons	- do -
4.	Cow Leather	11,149	Buckle	13,900 Nos.
	Belts, Style-	Nos.	0.5mmX58 Inch Col. Lake	67.58 yard
	61945/66721/66724/66728/		green non-woven lining w/o	
	66731/ 66732/		adhesive, width-58"	104.12
	67416/ 67417/		0.6mmX58 Inch Col. Lake	104.13 yard
	67418/67426/		green non-woven lining w/o adhesive, width-58"	
	F66106/F66128/		0.8mmX58 Inch Col. Lake	113.63 yard
	F66130/F66916/		green non-woven lining w/o	113.03 yard
	F68416		adhesive, width-58"	
			1.0mmX58 Inch Col. Lake	212.79 yard
			green non-woven lining w/o	212.75 yara
			adhesive, width-58"	
			1.2mmX58 Inch Col. Lake	1.03 yard
			green non-woven lining w/o	

	adhesive, width-58"	
	0.8mm Bonded Leather Board	2931.56 Sq. foot
	Leather Auxiliary	127.84 Kgs.
	Water based adhesive	192.55 Kgs.
	Resin Nan Pao BWA-316CH	21.98 Kgs.
	Baoweilng Brand Adhesive	
	AR6450/D Primer	70.73 Kgs.
	102P Hot melt adhesive	8.12 Kg.
	Sensormatic Security Label	As per general policy
	packing material	for packing material
		given in Handbook of
		Procedures, Vol.II
	6 GM Silica gel in aiwa paper	- do -
	sachet packing material	
	Coach Non-logo Tissue paper	- do -
	packing material	
	Printed Poly Bags packing	- do -
	material	
	Packing boxes packing material	- do -
	Packing band packing material	- do -
	Packing boxes outer cartons	- do -
The R.A. shall be advised to take necessary act	ion subject to compliance of other u	sual conditions.

	Party Name: THE TRA VANCORE MATS & MATTING CO	Meet No/Date:38/84-ALC3/2013 02.01.2014	Status: Rejected
HQ File :01/84/050/00182/AM14/		Lic.No/Date:1010054635 04.09.2013	Reject

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm

has not submitted requisite information/details called for vide DIPP's letter dated 23.10.2013 so far. In view of above, the Committee was unable to finalise the norms and constrained to reject the case.

RLA may take suitable consequential action accordingly.

	Case No.:4/34/84-ALC3/2013		Meet No/Date:38/84-ALC3/2013 02.01.2014	Status: Deferred
5	HQ File :01/84/050/00244/AM14/		Lic.No/Date:0910057605 18.09.2013	Defer Date: 16.01.2014

**Decision:** The Committee considered the case as per agenda along with other relevant papers and observed that the requisite information/details are still awaited from the applicant firm. Therefore, the Committee after deliberations decided to await the same and defer the case for re-listing on 16.01.2014.

	II .	Meet No/Date:38/84-ALC3/2013 02.01.2014	Status: Deferred
6	HQ File :01/84/050/00241/AM14/		Defer Date: 30.01.2014

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 30.01.2014.

Case No.:2/34/84-ALC3/2013	-	Meet No/Date:38/84-ALC3/2013 02.01.2014	Status: Approved
HQ File :01/84/050/00242/AM14/		Lic.No/Date:0610034555 23.10.2013	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details

submitted in this case. Accordingly, Committee as per samples of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/69/2013-14/Hosv., dated 01.01.2014 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Gents/Ladies Jacket made of Nylon fabric with Polyester lining, reflective tape and fitted with two zip fasteners with lock, Style:X33J	3760 Nos.	100% Nylon dyed woven fabric, GSM-220+/-10%, width-57-60"+/-10% and 250+/-10%  100% Nylon Zip fastener with lock	4.60 Sq. meter per piece  Net to net
			Reflective tape, width-50mm+/-10%  100% Polyester dyed woven lining fabric, GSM-125+/-10% & 150+/-10%, width-60-65+/-10%	3.25 Mtrs per piece 4.45 Sq. meter per piece
2.	Men's/Ladies Trouser made out of Nylon fabric with Polyester lining, fitted with two zip fasteners with lock (Style:X33T)	1890 Nos.	100% Nylon dyed woven fabric, GSM-220+/-10%, width-57-60"+/-10% and 250+/-10% 100% Nylon Zip fastener	3.85 Sq. meter per piece  Net to net
			with lock 100% Polyester dyed woven lining fabric, GSM- 125+/-10% & 150+/-10%, width-60-65+/-10%	3.71 Sq. meter per piece
3.	Industrial workwear Bib Pant (i.e. Salopettes) made out of	2330 Nos.	100% Nylon dyed woven fabric, GSM-220+/-10%,	-

Nylon fabric with Polyester lining, fitted with three zip fasteners with	1
lock (Style:X33S)	100% Nylon Zip fastener Net to net
	with lock 100% Polyester dyed 4.45 Sq.
	woven lining fabric, GSM- meter per
	125+/-10% & 150+/-10%, piece width-60-65+/-10%

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	Case No.:11/34/84-ALC3/2013	-	Meet No/Date:38/84-ALC3/2013 02.01.2014	Status: Deferred
8	HQ File :01/84/050/00251/AM14/			Defer Date: 30.01.2014

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the requisite information/details are still awaited from the applicant firm. Therefore, the Committee after deliberations decided to await the same and defer the case for re-listing on 30.01.2014.

Case No.:13/34/84-ALC3/2013	1	Meet No/Date:38/84-ALC3/2013 02.01.2014	Status: Deferred
HQ File :01/84/050/00253/AM14/			Defer Date: 30.01.2014

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not provided copy of the purchase order of the export product in support of their proposal. Accordingly, the Committee after deliberations decided to ask the applicant firm to make available the above information/ details for consideration of the

Case No.:3/34/84-ALC3/2013	Party Name: SRI TEXTILE ERODE PRIVATE LIMITED,	02.01.2014	Status: Approved
HQ File :01/84/050/00243/AM14/	RLA File :32/24/040/00017/AM14/	Lic.No/Date:3210069690 13.11.2013	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per samples of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

	ule Auvai		case as ueta	iled below	
	S.No.	Export Product	Export	Import item	Quantity
			Quantity		allowed
	1.	Men's Trousers/Ladies	23,500	100% Nylon full dull	62,275 Sq.
		Trousers made of 100%	Nos.	woven poplin fabric,	meter
		Nylon full dull woven		GSM-110-114+/-5%,	
$\mid  \cap$		poplin fabric, GSM-110-		width-57"	
		114+/-5%		#484 Rubber Snap	23,499 Nos.
				button without logo,	
				size:24L	
				M-113-25 POM	23,500 Nos.
				buckle, size:25mm	
				100% Polyester knitted	10,923 Sq.

			mesh fabric, GSM-100, width-150-155 cms.	meter	
			Zipper	1,64,500	
				Nos.	
$\ T$	he GSM should mate	ch in both import and export.			
$\ T$	he R.A. shall be adv	ised to take necessary action	subject to compliance of other	er usual conditions	

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